

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 6292 of 2018
With
B.A. No. 7413 of 2018

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

14/26.06.2020: At the request of the counsel for the petitioners, list these cases after three weeks.

In the meantime, a copy of supplementary affidavit be handed over to the counsel appearing on behalf of opposite party No. 2.

Anu/-

(ANANDA SEN, J.)